

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

15. C.A. 56/2023

C.A. 52/2023

C.A. 45/2023

C.A. 17/2023

Intervention Petition 1/2023

Intervention Petition 3/2022

I.A. 124/2022

In

C.P.(CAA)/209/MB/2022

IN

C.A.(CAA)/204/MB/2022

CORAM: SHRI H. V. SUBBA RAO, HON'BLE MEMBER (J)

SHRI. PRABHAT KUMAR, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.03.2023**

NAME OF THE PARTIES: Zee Entertainment Enterprises Limited.

SECTION 230(1) OF COMPANIES ACT, 2013

ORDER

Counsel appearing for the Petitioner, Mr. Janak Dwarkadas, Mr. Navroz Seervai, Mr. Zal Andhyarujina a/w Mr. Nitesh Jain, Mr. Siddharth Ranade, Ms. Vatsala Kumar, Ms. Shreya Mundra, Mr. Aniruddha Banerji, Mr. Atharva Gade I/b Trilegal, counsel appearing for the Intervener, Mr. Ravi Kadam a/w Mr. Malhar Zatakia a/w Mr. Rahul R. Mahajan a/w Mr. Amit Surve a/w Mr. Mohnish Bhasin a/w Mr. Saket Pawar i/b Fortitude Law Associates, counsel for the Axis Finance Limited, Mr. Karl Tamboly, Mr. Nishit Dhruva, Ms. Niyati Merchant, Mr. Yash Dhruva, Ms. Meghna Arvind i/b. MDP & Partners, counsel for the Applicant in CA 45 of 2023, Sr. Adv. Ravi Kadam a/w Adv. Peshwan Jehangir, Adv. Vishnu Shriram, Adv. Haabil Vahnavaty, Adv. Pratiksha Agrawal, Adv. Roselin Alex i/b Khaitan & Co. and counsel

appearing for the Applicant in C.A. 17/2023, C.A. 56/2023, C.A. 52/2023, Adv Gaurav Gadodia a/w CS Ashish O Lalpuria & CS Kamal Lahoty are present through virtual hearing.

C.A. 56/2023, C.A. 52/2023 & C.A. 17/2023

The above applications are filed by the Applicant/Unsecured Creditor of Original Applicant, M/s. The Indian Performing Right Society Limited raising certain objections for approving the scheme of the Petitioner company i.e., Zee Entertainment Enterprises Limited.

On instructions, the counsel appearing for the Applicant, Mr. Gaurav Gadodia a/w CS Ashish O Lalpuria & CS Kamal Lahoty sought oral permission to withdraw the above application in view of resolving the disputes by Zee Entertainment Enterprises Limited. Accordingly, permission is granted and the above Company Applications stands disposed of as withdrawn.

List other pending applications high on board on **30.03.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)